सत्यमेव जयते

The Arunachal Pradesh Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 104, Vol. XXXII, Naharlagun, Wednesday, April 2, 2025, Chaitra 12, 1947 (Saka)

GOVERNMENT OF ARUNACHAL PRADESH
LAW, LEGISLATIVE AND JUSTICE DEPARTMENT
CIVIL SECRETRIAT
ITANAGAR

NOTIFICATION

The 2nd April, 2025

No. Law/Legn-4/2025.—The following Act of the Arunachal Pradesh Legislative Assembly which was passed in the Fourth Session of the Eighth Legislative Assembly and received the assent of the Governor of Arunachal Pradesh is hereby published for general information.

(Received the assent of the Governor on 28th March, 2025)

THE ARUNACHAL PRADESH PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) (AMENDMENT) Act, 2025 (Act No. 3 of 2025)

An

Act

to amend the Arunachal Pradesh Public Premises (Eviction of Unauthorised Occupants) Act, 2003 (Act No. 2 of 2003).

Be it enacted by the Legislative Assembly of Arunachal Pradesh in the Seventy-Sixth year of the Republic of India as follows:

(1) **Short title and Commencement**:- (1) This Act may be called the Arunachal Pradesh Public Premises (Eviction of Unauthorised Occupants) (Amendment) Act, 2025.

(2) It shall come into force on the date of its publication in the Official Gazette.

2. Insertion of Second proviso under clause (iii) of Section 12:

In the Arunachal Pradesh Public Premises (Eviction of Unauthorised Occupants) Act, 2003 (Act No. 2 of 2003), in Section 12, under clause (iii) after the first proviso, the following second proviso shall be inserted:

"Provided further that the State Government may, by notification, appoint any other officer, not below the rank of Deputy Commissioner, as appellate authority where the Deputy Commissioner while acting as an Estate Officer has passed an order against which appeal is filed".

Yashpal Garg, IAS
Commissioner to the
Government of Arunachal Pradesh,
Itanagar.

Published and printed by Directorate of Printing and Stationery, Naharlagun—191/2025-DoP-250 + Secy. (LA)-50+ Commissioner (LAW)-50 + Secy. (Land Management)-50-4-2025.